

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VASAVI HOUSING INFRASTRUCTURE LIMITED Date of Commencement of Liquidation: 02-11-2018; List of Stakeholders as on Date: 12-06-2026; Name of IP: Mr. Rajendran Shanmugam; Process Number: 1; Last 5 digit of registration number: 10241

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	0	0	0	0	0	0	0	Annexure 3
4	Unsecured financial creditors	41	301690231	16	77391506	0	217969224	6329501	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	144322140	1	144322140	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	8657398	0	0	0	8657398	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		43	454669769	17	221713646	0	226626622	6329501	